IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No.4413 of 2020

Kaishar Shah @ Kaushar Sah … Petitioner

Versus

The State of Jharkhand … Opposite Party

Coram: **HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

For the Petitioner : Mr. Ashim Kr. Sahani, Adv.
For the State : Mr. Santosh Shukla, Addl. P.P.

02 /24.07.2020 Heard the parties through video conferencing.

Learned counsel for the petitioner submits that he will file a supplementary affidavit annexing therewith the copy of the order by which the co-accused has been granted bail.

List this case after filing the supplementary affidavit.

(ANIL KUMAR CHOUDHARY, J.)

Animesh-